

Telecom Disputes Settlement & Appellate Tribunal

New Delhi

No. 1/Judl./Misc./TDSAT/2024

Dated: 10TH January, 2024

NOTICE

In consultation with Telecom Lawyers' Association (TLA), it has been decided that the hearing of cases in TDSAT fixed for 16th, 18th, 19th and 23rd to 25th January, 2024 shall take place through virtual mode.


Desk Officer

To,

1. Telecom Lawyers' Association, TDSAT
2. Registrar -cum Principal Secretary, TDSAT
3. Director, TDSAT
4. Dy. Registrar, TDSAT
5. PPS/PS to Hon'ble Chairperson and Members, TDSAT
6. PPS (Court)
7. Notice Board
8. TDSAT, Website